

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).1333/2026

M A BABY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 319275/2026 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 319608/2026 - CLARIFICATION/DIRECTION

IA No. 319612/2026 - CLARIFICATION/DIRECTION

IA No. 319611/2026 - CLARIFICATION/DIRECTION

IA No. 319609/2026 - CLARIFICATION/DIRECTION

WITH

CONMT.PET.(C) No. 844/2026 (PIL-W)

IA No. 317566/2026 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 318427/2026 - INTERVENTION APPLICATION

IA No.318327/2026 - INTERVENTION/IMPLEADMENT APPLICATION

IA No.318717 - INTERVENTION/IMPLEADMENT APPLICATION

W.P.(CrI.) No. 429/2026 (PIL-W)

ITEM NO.41

Writ Petition (C) Diary No(S).63858/2026 (X)

ITEM NO.42

Writ Petition(s)(CrI.) No(s).427/2026 (PIL-W)

IA No. 319134/2026 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 319156/2026 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 319331/2026 - INTERVENTION APPLICATION

ITEM NO.43

Writ Petition(s)(CrI.) No(s).417/2026 (PIL-W)

ITEM NO.45

Contempt Petition (C) Diary No(S).63921/2026 (PIL-W)

ITEM NO.46

Signature Recorded
Digitally signed by
ARJUN BISHT
Date: 2026.10.13
16:38:25 IST
Reason: C

Contempt Petition (C) Diary No(S).63943/2026 (PIL-W)

ITEM NO.47

Contempt Petition (C) Diary No(S). 63948/2026 (PIL-W)
IA No. 318904/2026 - APPLICATION FOR PERMISSION

ITEM NO.48

Writ Petition(s)(C) No(s).1334/2026 (X)

ITEM NO.49

Writ Petition(s)(C) No(s).1336/2026 (PIL-W)
IA No. 319623/2026 - EXEMPTION FROM FILING O.T.

ITEM NO.50

Writ Petition(s)(C) No(s).1338/2026 (PIL-W)

ITEM NO.51

Writ Petition(s)(C) No(s).1335/2026 (PIL-W)
IA No. 319454/2026 - EX-PARTE STAY

ITEM NO.52

Writ Petition(s)(C) No(s).1329/2026 (X)

Date : 13-10-2026 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

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IA 318327/26

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IA 318717/26

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**UPON hearing the counsel the Court made the following
O R D E R**

- 1. Post the matters on 15.10.2026.**
- 2. Time to file the compliance affidavit as well as response to the contempt notice in terms of our order dated 11.10.2026 is extended till 15.10.2026.**

**(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS**

**(PREETHI DILEEP KUMAR)
DY. REGISTRAR**